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Declaration of Assets and Liabilities

Year.....

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15/12

I, Dev Kumar, son/daughter/wife of Sri Purnyashattam Mishra
aged 46 years, belonging to Bihar Legislative Assembly Secret
service and presently working as Assistant.

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give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2413
16/02/22
(52)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹ 5000/-	Sujata Kumar 75000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	None				
(iii)	Bonds, Debentures and Shares in companies	None				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Policy No- 517337500 Prem-15012 Yearly	L.I.C Policy No- 513771406 Prem-3608 Yearly			
(v)	Motor Vehicles (details of make, etc.)	① Bike - BRO1AY 5275	② Bike BRO162 1948			
(vi)	Jewellery (give details of weight and value)	Gold jew. 100/- gm.	Gold jew. 200/- gm.			
(vii)	Other assets, such as values of claims / interests	None				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	खसरा सं० 113 बेसरा 865 (47 जे.ए.) 562 (68 जे.ए.)		ग्राम - तेल्हारा जिला - महाराष्ट्र		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	none				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	none				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	none				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	none	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-BZBPK 4341R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Dev Kumar

Name of Employee: DEV KUMAR

Place: Patna

Date: 15.02.2022

Designation: Assistant

Department: Bihar Legislative Assembly
Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.